

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

Original Application No. 274/2022

Prem Aggarwal & Ors.

Applicants

Versus

Govt. of NCT of Delhi & Ors.

Respondents

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Through



Gajendra Tomar
Chief Engineer
Delhi Jal Board

Chief Engineer (East)
Delhi Jal Board, Govt. of NCT Delhi
Varunalaya Ph-II, Karol Bagh,
New Delhi-110005

Date-07.08.2024
New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI.****Original Application No. 274/2022****Prem Aggarwal &Ors.****Applicants****Versus****Govt. of NCT of Delhi &Ors.****Respondents****ACTION TAKEN REPORT ON THE BEHALF OF DELHI JAL BOARD
IN COMPLIANCE OF ORDER DATED 30.04.2024.****MOST RESPECTFULLY SHOWETH:-**

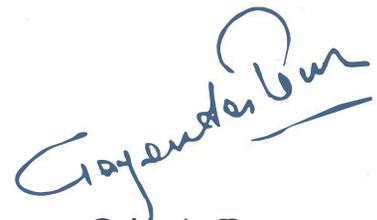
1. That the present report is being filed by Delhi Jal Board in respect of O.A. No. 274/2022 in pursuant to the order dated 30.04.2024 passed by this Hon'ble Tribunal. In this present original application the grievance of the applicant is discharge of industrial waste, storm/sewer water, stagnated storm drain water with floating plastic waste and incoming sewer waste from adjoining areas producing gases polluting the entire area including Central Business District Area. and Krishna Nagar.
2. That vide order dated 30.04.2024, this Hon'ble Tribunal has directed Delhi Jal Board (DJB) to file action taken report stating remedial measures taken to resolve the present issue. The direction given by the Hon'ble Tribunal in the aforesaid order is put forth herein:-

"4. Respondents are directed to take remedial measures in discharge of their statutory obligations and to file Action Taken Reports regarding action taken/further action to be taken by them with specific budgetary allocations and timelines by email within three months at judicialngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF."
3. That DJB in compliance of order dated 30.04.2024 issued a letter dated 24.07.2024 in which the issue has been discussed and as per the aforesaid letter it was informed that the timeline for the completion of trapping of Old SeemaPuri and Kanti Nagar sub drains is 31.12.2024 and same has been updated on E-Samiksha portal. **(True Copy of letter dated- 24.07.2024 is attached herein as ANNEXURE-R1)**
4. That DJB is taking all possible measures to resolve the present issue. That at present the waste of the drains is getting treated by STPS at two locations –
 - a. Yamuna Vihar STPs (Capacity of 45 MGD)
 - b. Kondli STPs

Further, vide letter dated 10.07.2024, DJB have taken action and decided to increase the capacity of Yamuna Vihar STPs at three phases from 45 MGD to 70 MGD. Additionally, new STP Phase-IV of capacity 15 MGD will be constructed (liquid stream only) at Yamuna Vihar as per treated effluent parameters and the same is now up for the necessary approvals. (True Copy of letter dated- 10.07.2024 is attached herein as ANNEXURE-R2)

Sr. No.	Drains and STPs of area in concern	Timelines
1.	Trapping of Old SeemaPuri and Kanti Nagar sub drains	31.12.2024
2.	Yamuna Vihar Phase-I (Capacity to be increased from 10 MGD to 15 MGD)	At approval stage.
3.	Yamuna Vihar Phase-II (Capacity -15 MGD)	31.08.2024 (Physical progress - 95%)
4.	Yamuna Vihar Phase-III (Capacity to be increased from 25 MGD to 40 MGD)	At approval stage.
5.	Yamuna Vihar Phase-IV (Capacity of 15 MGD)	At approval stage.
TOTAL CAPACITY- 85 MGD		

5. That the present action plan has been made to resolve the issue and the same has been submitted before the Hon'ble Tribunal for your kind perusal and record.
6. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.



Gajendra Tomar
Chief Engineer
Delhi Jal Board

Chief Engineer (East)
Delhi Jal Board, Govt. of NCT Delhi,
Varunalaya Ph-II, Karol Bagh,
New Delhi-110005

	<p>DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI OFFICE OF THE EXECUTIVE ENGINEER (ISP) VARUNALAYA PHASE-I, JHANDEWALAN KAROL BAGH, NEW DELHI:-110005</p>	
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"STOP CORONA: Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

No. DJB/EE (ISP)/2024/1187

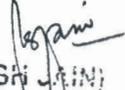
Dated 24.07.2024

Subject: Regarding the reply for the status of trapping of the drains in the matter of O.A. No-274/2022 "Prem Aggarwal and Ors. Vs GNCTD and Ors.".

In reference to your letter No.-DJB F.2/EE(M)-62 /2024/1449 dated 16/07/2024 wherein it is requested to submit the progress along with the timeline of completion of trapping of Old Seema Puri and Kanti Nagar sub-drains for further submission to Hon'ble NGT Court.

It is informed that the timeline of completion of trapping of Old Seema Puri and Kanti Nagar sub-drains is 31.12.2024 and same has been updated in the E-Samiksha portal.

Dy. No. 1229
 DATE. 26/07/2024
 EE (M)-62 30/7/24
 EE (M)-62


 (SUDESH JAIN)
 EXECUTIVE ENGINEER (ISP)

enclosed in case file.

Bijendra
CO


28/07/24



DELHI JAL BOARD: GOVERNMENT OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (SDW)-III
STP YAMUNAVIHAR, WAZIRABAD ROAD DELHI-110053
Email: eesdw3.djb@nic.in

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"STOP CORONA; WEAR MASK, FOLLOW PHYSICAL DISTANCING, MAINTAINING HAND HYGIENE"

NO: DJB/EE(SDW)-III/2024/1063

Date: 10.07.2024

Subject: -Regarding status of upgradation of Yamuna Vihar STP phase-I, II & III in the matter of O.A. No. 274/2022 "Prem Aggarwal & Ors. Vs GNCTD & Ors."

This is in reference to letter No. DJB/EE(M)-62/2024/1059 dated: 22.05.2024 and received to this office vide diary No. 427 dated: 05.07.2024. the requisite status report of augmentation/upgradation of Yamuna Vihar STP Ph-I, II & Phase-III are as under:-

- 1. Yamuna Vihar STP Ph-I:-** It is informed that the STP Ph-I Yamuna Vihar is being augmentation/upgradation from existing 10 MGD to 15 MGD to achieve the treated effluent parameter BOD/TSS/COD $\leq 10/10/50$ mg/l respectively. The tender for the same were invited three times on IFAS technology but no bid/single bid was received previously. Thereafter, higher authorities directed to float the tender for above said work on open technology i/c sludge stream for which consultant is again working out on the same for preparation of estimate accordingly and likely to be submitted within one month.
- 2. Yamuna Vihar STP Ph-II:-** It is informed that the liquid stream has been completed and capacity enhanced from 10 MGD to 15 MGD. At present STP Ph-II Yamuna Vihar is treating 15 MGD sewage. Physical progress of the project is approx. 95% and likely to be completed by 31.08.2024.
- 3. Yamuna Vihar STP Ph-III:-** It is informed that the 25 MGD STP Ph-III Yamuna Vihar is being rehabilitated/upgraded from existing 25 MGD to 40 MGD and a new STP Ph-IV of capacity 15 MGD will be constructed (liquid stream only) to achieve the treated effluent parameter BOD/TSS/COD $\leq 10/10/50$ mg/l respectively. The estimate for the same has been prepared and the case is under process for necessary approvals.

EE(M)-62

Case matter enclosed
in file
Signature

18/07/24

Dy. No. 115.1
DATE. 18/7/24
EE (M)-62

(Harshvardhan)
Executive Engineer (SDW)-III